Nationalised Banks, Public Sector Undertakings and other Government Services, Corrective measures to expedite effective implementation of the programme are being taken on a continuous basis.

Lift irrigation system

2425. SHRI KALPNATH RAI, Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether lift irrigation system has been introduced in the country;
- (b) if so, the State areas where it has been introduced and the irrigation potential developed through lift irrigation system; and
- (c) the steps being taken to increase the area under lift irrigation system?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARA-NAND):
(a) to (c) Almost all the States are implementing lift irrigation schemes. Information regarding irrigation potential developed through such schemes is not maintained at the Centre. The Central Government provides assistance through Centrally Sponsored

(c)

1. Cost of land

2. Cost of construction:

Including internal Development within the Group Housing Pocket, Electricals, Horticulture and community facilities.

3. Overheads

(i) Departmental charges

(ii) Administration charges

E.W.S. Fund

Schemes to accelerate the Minor Irrigation Programmes.

SFS Flats in Narain Vihar, New Delhi

2426. SHRI J. p. GOYAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) what is the number of flats of categories I and II allotted by the Delhi Development Authority under self-financing Scheme in Narain Vihar, New Delhi G Block, Pockets I and II in 1984;
- (b) what is the amount charged by the D. D. A. for each flat, category-wise;
- (c) what is the break-up of cost of construction and over-head charges charged from the allottees of these flats; and
- (d) what was the disposal cost of these flats and what was the cost finally charged for each caetgory of flat?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a), (b) and (d) The relevant information is given in the attached statement *{See* below}.

@Rs. 62 per sq. mt. of gross area which is apportioned on the flats on the basis of plinth area of each flat.

Based on the actuals and anticipated liabilities to be paid.

@10% of item (2) above.

@1% item 2 and 3 above.

@5.5% of the total cost for Ground floor flats only.

@Rs. 50 per smt of the plinth area.

5. Equilisation charges .

Statement

The total number of the Flats allotted in Naraina Vihar 'C Block PKTI-II under S. F. S

Cat ·	Floor	- 1	Total Number of flats	Estimated Cost	Final Disposal Cost	-
G. BLC	OCK PACKET I :		••,	Rs.	Rs.	
I	Second floor		7 . 8	9,000	1,09,800	
н	Ground Fleor .		8.	1,22,000	1,26,000	
ĬШ	First Floor		. 8	1,14,000	1,22,200	
	Тот	AL TOTAL	24 -			•
•		· _ = 1		8 - 4 24 - 4 2		
G BLC	OCK POCKET II:		. 8	96,000	1,09,800	-
I	Second Floor		8	1,22,000	1,26,000	
J	=		8		1,22,200	
Ш	First Floor	. 7			- 	- *
m -	Ground Floor First Floor	TOTAL	8	1,14,000		

TOTAL FLATS: 48 in Pkts I & II

Steel plants in backward areas

2427. SHRI J. P. GOYAL: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government are considering any proposal to set up steel plants in backward areas of the country, particularly in Uttar Pradesh;
- (b) if so, what are their proposed loca-n tions;
- (c) the number of persons likely to be provided jobs in these steel plants;
- (d) by when the works in this respect are likely to be started; and
- (e) if the answer to part (a) above be in the negative, what are the reasons there for

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) No, Sir

- (b) to (d) Do not arise.
- (e) Due to overall constraint of resources, Government are not considering any proposa, ¹ to set up a new steel plant in the country at present.

Shortfall in the targets of Public Sector Mining Units

2428. SHRI SANTOSH KUMAR SAHU: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether there has been 10 per cent shortfall in production as against the tar gets fixed by public Sector, Mining Units during the current financial year;
- (b) if so, what are th_e reasons there for; and